

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.84(ND)/2011
RT CP No.24/Chd/Pb/2016**

Sh. Nirmal Singh Bajwa & Ors. ...Petitioners.

Versus

M/s Grand Multiplex Projects Ltd. & Ors. ...Respondents.

Present: Mr. Gaurav Mankotia, Advocate for the petitioners.
Mr. Rohit Khanna and Mr. Raghav Kapoor, Advocates
for respondent No.1.
None for respondent No.2.
Ms. Meghna Malik, Advocate for respondents No.5,6,7 and 15.

Ms. Meghna Malik, Advocate has filed Power of Attorney for respondents No.5 to 7 and 15. Mr. Sumit Jain, Advocate had appeared for respondent No.2 on 07.11.2016 and there was also representation on 17.11.2016. Thereafter there is no representation on behalf of respondent No.2. He is proceeded against ex-parte. The pleadings in this case are complete. List on 18.12.2017 for arguments alongwith CP No.65(ND)/2015 / RT CP No. 77/Chd/Pb/2016.

Sd/-

(Justice R.P. Nagrath)
Member (Judicial)

November 09, 2017

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